

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 103
CP-65/ND/2024

IN THE MATTER OF:
Suman Lata Goyal

...PETITIONER

Vs

M/s. Savitri Buildtech Pvt. Ltd.

...RESPONDENT

Section
U/s 241,242,244

Order delivered on 01.04.2024

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/ Applicant :Adv. Shubham Gupta, Adv. Mahesh
Kumar.

For the Respondent :

[DAY ONE OF FULL HYBRID HEARING]

ORDER

Ld. Counsel on behalf of the Petitioner is present who submitted that he has filed an application for waiver of requirement of the minimum shareholding of 10% under Section 244. In view of this, list the matter on **09.05.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)